

Annexure-5

Name of the Corporate debtor Shree Ganesh EPC Private Limited ; Date of commencement of liquidation 17/01/2022; List of Stakeholders as on 18/03/2022

List of Operational Creditors (Government Dues)

Amount in Rs.

Sl NO	Department	Government	Details of Claim Received		Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal					
1	Income Tax Department	Income Tax	07-02-2022	48,72,760	2,55,300	TDS dues along with Interest & Penalty	0	NA	0	0	46,17,460	Rs. 2,010 - U/s 53(1)(e)(i) Rs. 2,53,290 - U/s 53(1)(d)
2	The Deputy Commissioner of CGST and Central Excise-Tirunelveli	Central Tax	10-02-2022	82,28,740	82,28,740	Service Tax dues along with interest & penalty	0	NA	0	0	-	53(1)(f)
3	State Tax Officer (Commercial Tax)- Nagercoil	State Tax	11-02-2022	8,08,87,936	14,38,973	State tax dues along with interest & penalty	0	NA	0	0	7,94,48,963	53(1)(f)
4	Employee's State Insurance Corporation-Tirunelveli	Employee State Insurance Corporation	18-02-2022	43,02,365	9,15,353	ESI dues along with interest & damages	0	NA	0	0	33,87,012	53(1)(f)
5	Employee's Provident Fund Organisation Nagercoil	Employee Provident Fund	21-02-2022	22,47,672	12,52,973	EPF contribution dues along with interest & damages	0	NA	0	0	9,94,699	Rs. 6,98,825 - Priority debts will be dealt outside Liquidation Estate U/s 36(4)(iii) Rs. 5,54,148 - U/s 53(1)(e)(i)
Total				10,05,39,473	1,20,91,339						8,84,48,134	

for Shree Ganesh EPC Private Limited

S. Rajendran
Liquidator

Regn. No. IBBI/IPA-002/IP-N00098/2017-18/10241

